GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1909
ANSWERED ON:19.08.2013
ROAD PROJECTS
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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has recently approved any proposal for road projects costing upto Rs. 500 crore and if so, the details thereof:
- (b) whether this project is aimed at expediting projects under Phase-IV of National Highway Development Programme (NHDP) and if so, the details thereof;
- (c) whether the Projects under NHDP are likely to be taken up under various modes of Public- Private Partnership (PPP) and if so, the details thereof:
- (d) whether the construction cost of the projects taken up under PPP has been found to be very high in comparison to the cost of the projects undertaken by the Government on their own and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) and (b) Yes Madam. The power for approval of budgetary funded projects including projects under National Highways Development Project (NHDP) Phase-IV costing upto Rs. 500 crore has been delegated to the Ministry of Road Transport & Highways.
- (c) The projects under various phases of NHDP are taken up under various modes of Public-Private Partnership (PPP), which include Build-Operate-Transfer (BOT) (Toll), BOT (Annuity) and Design-Build-Finance- Operate-Transfer (DBFOT) modes.
- (d) The construction cost of a project is estimated based on the schedule of rates of the concerned State Public Works Department (PWD). For projects taken up through PPP mode cost of financing by the private sector is also added to the construction cost.